IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 397 of 2020

Tileshwar Sao @ Tileshwar Saw **...** **Appellant**

Versus

The State of Jharkhand **.....Respondent**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the appellant :Mr. Ashish Jha, Advocate
For the State :Mr. A.K. Pandey, APP

04/Dated: 14.09.2020

1. Learned counsel for the appellant has submitted that lower court record has been received in Cr. Appeal (S.J.) No.502 of 2018, which has been preferred by co-accused.

2. Learned APP is present.

3. Admit.

4. Office to list this appeal alongwith Cr. Appeal (S.J.) No.502 of 2018 on **23.09.2020**.

(AMITAV K. GUPTA, J.)

Tarun/-